

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:805
ANSWERED ON:12.07.2004
VEHICULAR POLLUTION IN DELHI
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware that vehicular pollution is going on unabated in Delhi, despite introducing CNG;
- (b) if so, whether vehicular pollution in Delhi has increased from 64 per cent to 72 per cent during the last ten years; and
- (c) if so, the preventive measures the Government have taken so far to check vehicular pollution keeping in view that the number of vehicles in Delhi is likely to increase further in 2004-2005?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) It has been estimated that vehicular exhaust emission contributes to an extent of 64-72% of the total air pollution load generated in Delhi. However, due to various measures taken for controlling air pollution including introduction of CNG, the ambient air quality in Delhi has improved. Average values at all sites in Delhi have indicated reduction in levels of air pollution in terms of Sulphur Di-oxide (18%), Respirable Suspended Particulate Matter (11%), Suspended Particulate Matter (14%) and Carbon Monoxide (13%).

(c) A number of steps have been taken to check vehicular pollution in Delhi, which inter-alia include;

- Introduction of Mass Rapid Transit System in phases, executed by Delhi Metro Rail Corporation with effect from 02.10.1998.
- Ban on plying of 8-year old stage carriage buses and contract carriage buses in NCT of Delhi except on CNG (Compressed Natural Gas).
- Enforcement of auto exhaust emission standards for new vehicles at manufacturing stage.
- Supply of only pre-mixed oil (Petrol and 2T- Oil) for two and three wheelers at all petrol pumps in Delhi.
- From 1.4.2000 onward, registration of only those private non-commercial vehicles (cars) which confirm to EURO-II/Bharat Stage-II emission norms.
- Regular checks against polluting vehicles through mobile enforcement team by the Transport Department, Government of Delhi.
- Construction of fly overs at the busy road junction for smooth running of traffic.